

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.11.2020 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Admission (After Notice)**

| <b>S. No.</b> | <b>Case No.</b>                             | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                            |
|---------------|---|--|-------------------------------|---|
| <b>1.</b>     | Comp. App. (AT) (Ins) No. 1048-1049 of 2019 | MSC Mediterranean Shipping Company S.A.<br>Vs.<br>C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.<br><br><b>With</b>                | S. Ghosh                      | Rishav Banerjee-R1<br>Siddharta Manocha-R2                |
| <b>2.</b>     | Comp. App (AT) (Ins) No. 200 of 2020        | Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata<br>Vs.<br>CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors. | Bhuvnesh Satia                | Sreenita Ghosh-R3<br>Abhishek Sinha-R1 (RP)               |
| <b>3.</b>     | Comp. App (AT) (Ins) No. 1269 of 2019       | Savitha Ravishgowda<br>Vs.<br>Rubfila International Ltd & Anr. & Ors.  | Sayaree Basu Mallik           | Zeeshan Diwan<br>Darpan Sachdeva-R1<br>Vaishali Kalera-R3 |
| <b>4.</b>     | Comp. App. (AT) (Ins) No. 384 of 2020       | Muhamad Yavar Dhala<br>Vs.<br>Kavit Surana, Liquidator of Forward Shoes (India) Pvt. Ltd. (The Corporate Debtor)   | Sumesh Dhawan                 | Abhishek Anand  |
| <b>5.</b>     | Comp. App. (AT) (Ins) No. 502 of 2020       | Satish Chand Gupta<br>Vs.<br>Serval India Pvt. Ltd.  | Siddhant Buxy                 | Kanishk Rana-IRP  |
| <b>6.</b>     | Comp. App. (AT) (Ins) No. 526 of 2020       | Maxsun Marine Services FZE<br>Vs.<br>Dolphin Offshore Enterprises (India) Ltd.   | Farhat Warsi                  | Satpal Singh<br>Abhinav Goyal-R2                          |
| <b>7.</b>     | Comp. App. (AT) (Ins) No. 565 of 2020       | Prashant Goyal<br>Suspended Director, Baldeo Metals Pvt. Ltd.<br>Vs.<br>Tata Capital Financial Services Ltd. & Anr.                                      | Gaurav Srivastava             | Savyasachi K. Sahai-R1<br>Dhiren Shah-R2(IRP)             |

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|-----|---|--|---------------|--|
| 8.  | Comp. App. (AT)<br>(Ins) No. 633 of<br>2020 | State Bank of India<br>Vs.<br>Athena Energy Ventures Pvt. Ltd.   | Sanjay Kapoor | Ramesh Babu Palutla                                  |
| 9.  | Comp. App. (AT)<br>(Ins) No. 642 of<br>2020 | Panch Tatva Promoters Pvt. Ltd.<br>Vs.<br>GPT Steel Industries Ltd.<br>(Through Resolution Professional) &<br>Ors. | Prachi Johri  | Tishampati Sen-R1<br>Deep Roy-R2<br>Raghav Kakkar-R3 |
| 10. | Comp. App. (AT)<br>(Ins) No. 661 of<br>2020 | Rajratan Babulal Agarwal<br>Vs.<br>Agarwal Coal Corporation<br>India Pvt. Ltd. & Anr.                              | Anish Agarwal | VN Dubey (R1),<br>Kunal Chheda (IRP)                 |
| 11. | Comp. App. (AT)<br>(Ins) No. 750 of<br>2020 | PVL Koteswara Rao<br>Vs.<br>M/S. Grandhe Developers Pvt. Ltd.  | Avinash Bhati |  |
| 12. | Comp. App. (AT)<br>(Ins) No. 766 of<br>2020 | Metal Gems<br>Vs.<br>Saranya forgings & Engineers India Pvt.<br>Ltd.   | Harsh Surana  |  |
| 13. | Comp. App. (AT)<br>No. 120 of 2020          | S. Subramanian<br>Vs.<br>The Registrar of Companies, Chennai   | Rohit Sharma  | P.S. Singh   |
| 14. | Comp. App. (AT)<br>No. 140 of 2020          | Surjeet Singh<br>Vs.<br>Usha Rani Jha & Ors.   | Abhay K. Das  | Ankur S. Kulkarni-<br>R1                             |

**02:00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Admission (Fresh Case)**

|     |   |   |                   |  |
|-----|---|---|-------------------|--|
| 15. | Review<br>Application No.<br>08 of 2020 in<br>Comp. App. (AT)<br>(Ins) No. 499 of<br>2019 | Harkirat S. Bedi<br>Vs.<br>Oriental Bank of Commerce. | Balaji Srinivasan |  |
|-----|---|---|-------------------|--|

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
Registrar